Annexure-4 Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited); Date of commencement of CIRP: 07th March, 2024; List of creditors as on: 9th April 2025 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹) Details of claim received Details of claim admitted Amount of any Amount of Sl. mutual dues, Amount of claim not Amount of claim contingent Name of creditor Remarks, if any Amount of Amount Whether No. that may be set admitted under verification Date of Amount % of voting claim claim Nature of claim covered by related off claimed share in CoC receipt admitted guarantee party? Rudradev Properties Private Limited 21-Jun-24 554,007.00 Interest of ICD Yes 0.00% 554,007.00 1 Total 554,007.00 0.00% 554,007.00 Note : Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.